

there. The Government of India is fully aware of the position and is taking steps in consultation with the State Government to improve the law and order situation and restore normalcy in the railway operations.

A special drive has been instituted by the Ministry of Railways from 16-7-71 to step up coal loading by regulating the loading of foodgrains from the North, now that the bulk of the procured Rabi Crop have been cleared and as a result loading of coal from the Bengal and Bihar fields has increased to 5700 wagons per day.

Political Party responsible for Strike in Bhilai Steel Plant during 1969-70

6318. SHRI G. C. DIXIT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any political party had a hand in instigating the employees for resorting to strike during 1969-70 in the Bhilai Steel Plant;

(b) if so, the name of that political party; and

(c) the action taken or being taken by Government against that party?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) No, not to Government's knowledge.

(b) and (c). Do not arise.

Prevention of Accidents in Mica Mines, Hazaribagh

6319. SHRI R. P. YADAV: Will the Minister of LABOUR AND REHABILITATION be pleased to state the measures adopted to prevent recurrence of accidents in Mica Mines in the District of Hazaribagh?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): The safety measures to be adopted for averting accidents are detailed in the Regulations framed under the Mines Act, 1952. Regular inspections are carried out to enforce these safety provisions. Efforts are also being continuously made to promote safety consciousness amongst the workers through the media of films and

other audio-visual methods, etc. and by holding special safety weeks. Further, workers are given training in safety practices under the vocational training programme. Four training centres have already started functioning in the Hazaribagh district.

Commissioning of E.S.I. Hospital for Budge Budge Area—West Bengal

6320. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there is any likelihood of the Employees State insurance Hospital for Budge Budge area, West Bengal being commissioned in the foreseeable future, if so, when;

(b) whether the buildings were constructed more than three years ago; and

(c) if so, the reasons for the inordinate delay in equipping and completing the Hospital?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): The Employees State Insurance Corporation has furnished the following information:—

(a) Yes. The hospital will be commissioned after the construction work and other necessary preliminaries are completed.

(b) The buildings are still under construction.

(c) The construction of the project is being done by the State PWD. The State Government have already been requested to intimate the reasons for not completing the project earlier. The question of equipping does not arise at this stage.

Trained Unemployed Persons

6321. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether his attention has been drawn to a statement by the Director of Apprenticeship, Government of India at Jamshedpur on the 24th June, 1971 to the effect that 75,000 trained persons are still unemployed;